

(b) the number of IPS officers allotted to Karnataka on deputation;

(e) if so, the reasons therefor?

(c) the number of IPS officers allotted to Karnataka during 1989;

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Number of I.P.S. Officers allotted to Karnataka as on 1.1.1990 is 110.

(d) whether the number of IPS officers allotted to Karnataka is more than the requirement; and

(b) State to State Deputation	Central Deputation	Total
1	2	3
1	22	23

(c) 6

(d) No, Sir.

(e) Does not arise.

Losses incurred by manufacturers of DAP

10265. SHRI ANBARASU ERA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the manufacturers of DAP are incurring huge losses due to the stoppage of production for want of imported raw material;

(b) if so, the amount of losses incurred by each of the DAP manufacturers during 1988-89 and 1989-90;

(c) whether the manufacturers have claimed compensation for loss of production of DAP on account of failure to supply phosphoric acid; and

(d) if so, the reaction of Government thereto?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) to (d). The manufactures of DAP have claimed compensation for the losses reported to have been incurred on account of non-availability of imported raw materials. Information on losses incurred by all DAP manufacturers on account of non-availability of imported raw materials has not been collected. The Government do not propose to pay any compensation to the manufacturers on account of the aforesaid losses.

Expansion of Limits of NDMC Area

10266. SHRI KUSUMA KRISHNA MURTHY:
SHRI SRIKANTA DATTA
NARASIMHA RAJA
WADIYAR:
SHRI MADAN LAL KHUR-
ANA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are considering a proposal to expand the limits of New Delhi Municipal Committee area in the Capital;

(b) if so, the details thereof including the present limits of NDMC area;

(c) whether under the Delhi State Plan, NDMC area will remain under the Central control;

(d) if so, the reasons therefor;

(e) whether all those areas which were part of New Delhi in 1956; when Delhi was a State, are likely to be included in NDMC area;

(f) if so, the details thereof;

(g) whether the Sarkaria Commission has also given its recommendations with regard to redefining the NDMC area; and

(h) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) There is no such proposal under consideration of the Government.

(b) The present limit of NDMC area is 42.74 Sq. Kms.

(c) to (f). No decision has been taken in this regard.

(g) and (h). The Committee has not made any specific recommendation in this regard.

Extradition Treaties

10267. SHRI BHABANI SHANKAR HOTA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the countries with whom India has signed extradition treaties; and

(b) the number of terrorists handed over

to India by these countries under these treaties during the last three years?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) Nepal, Bhutan, Uganda, Belgium, the U.S.A, the Netherlands and Canada.

(b) Nil.

Upgradation of Post Office in Trivandrum

10268. SHRI A CHARLES: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the post offices to be upgraded in Trivandrum District during 1990-91; and

(b) the details of department buildings for post offices constructed in the district?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) The proposal has not been finalised as yet.

(b) Two departmental buildings, one for Trivandrum GPO and the other for Venganoor Sub Post Office, are being constructed.

Visit of Nepal's Finance Minister

10269. SHRI R.N. RAKESH:
SHRI SAMARENDRA
KUNDU:
SHRI MANIKRAO HODLYA
GAVIT:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Finance Minister of Nepal visited New Delhi during the last week of April, 1990;

(b) if so, the outcome of the talks held with him;